NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|---------|---------|--------------------------------|
| CP 67/16 | IA 19/16 | Hearing | 397/ | Arun Bhat Vs. Banana County |
| • | in TP | | 398 | Resorts P. Ltd. & 4 Ors. |
| | 14/16 | | | |

| SL. | NAME (IN CAPITAL) | SIGNATURE | |
|-----|-------------------|------------------------|--|
| NO. | & PHONE NUMBER | REPRESENTATION TO WHOM | |
| | | | |

K. VENKATRAMANI 41280811

9448207163

RAGHAVENDRA. C.R Coundfalch'tima

ORDER

Counsel for petitioner is present. Counsel for respondent is also present. No arguments advanced on behalf of R1 to R4. Hence the Tribunal treated that there is no oral argument for R1 to R4. List it for reply if any by Counsel for R5. Posted to 13/09/2017.

MEMBER(J)